

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO. : 35
TO BE ANSWERED ON THE 20th July 2026

CONNECTIVITY FOR KALABURAGI AIRPORT

35. SHRI MALLIKARJUN KHARGE

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether it is a fact that the IndiGo has expressed willingness to operate flights on the Mumbai-Kalaburagi sector;
- (b) if so, the details thereof and the reasons for the delay;
- (c) the details of proposals being considered for flights from Kalaburagi to new routes, including Bengaluru, Delhi and Mumbai connectivity;
- (d) the details thereof, including the timeline for starting these services; and
- (e) the details of the status of the proposal for two additional aircraft parking bays, including reasons for delay and expected timeline for approval?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a) to (d): At present, M/s Star Air operates 14 flights per week to/from Bengaluru Airport.

No slot request from any airline for operation of flights from Kalaburagi Airport is pending with the Airports Authority of India (AAI).

With the repeal of the Air Corporations Act in March, 1994, the Indian domestic aviation sector was deregulated. Airlines are free to induct capacity with any aircraft type and to select the markets and networks they wish to serve. Accordingly, introduction of air services on any route is a commercial decision of the airline concerned based on market demand, operational and commercial viability, and their company policy.

(e): Modernisation and development of infrastructure facilities at airports is a continuous process undertaken by the Airports Authority of India (AAI) depending upon traffic demand, commercial viability, operational requirements, demand from airlines and availability of resources. Development works are taken up in a phased manner after considering safety requirements and the type of aircraft intended to operate.
